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CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/911/2015

Date of Order: 19.04.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

MANILAL BHOWMIK

--Applicant

-vs-

M/O INFORMATION AND BROADCASTING

--Respondents



For The Applicant(s): Ms. P. Mondal, counsel

For The Respondent(s): None

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard.

2. At hearing, Ld. counsel for the applicant would produce a communication dated 19.04.2021, in which the applicant intends to withdraw the present O.A.
3. Accordingly, the present O.A stands disposed of as withdrawn with liberty to agitate afresh, if he so desires.
4. Letter dated 19.04.2021 is taken on record.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

ss